

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP(IB) No.211/Chd/Pb/2018

In the matter of:

Mohinder Singh

...Petitioner

Versus

Hemkund Bus Service Pvt. Ltd.

...Respondent

Present: Mr.Gurpreet Jayia, Advocate, for Ms. Nidhi Sharma,
Advocate, for the Petitioner

Arguing counsel is stated to be in personal difficulty being unwell.

List the matter for preliminary hearing on 04.09.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 14, 2018
Mohit Kumar